

ITEM NO.1501

COURT NO.3

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9023/2018

PARSA KENTA COLLIERIES LTD.

Appellant(s)

VERSUS

RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LTD.

Respondent(s)

Date : 27-05-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. E. C. Agrawala, AOR

For Respondent(s)

Mr. Kartik Seth, Adv.  
Mr. Ankur S. Kulkarni, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Arun Mishra and His Lordship.

The appeal is partly allowed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(MANISH SETHI)  
COURT MASTER (SH)

(Signed reportable judgment is placed on the file)

(RAJINDER KAUR)  
BRANCH OFFICER